

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5277
ANSWERED ON:29.04.2005
DUTY DRAWBACKS
Rao Shri Devarakonda Vittal

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has set up any committee to fix the rates of duty drawback for the new fiscal year;
- (b) if so, the details thereof along with its composition;
- (c) whether the Government has invited various administrative ministries and private entrepreneurs for this purpose;
- (d) if so, the details thereof and the suggestions received from them; and
- (e) the follow-up action taken thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

(a) (b), (c), (d) & (e): The Central Government vide its order dated 9th March, 2005 had constituted a three-member Committee consisting of Shri Saumitra Chaudhuri (Member of Economic Advisory Council to Prime Minister) as Chairman, Shri S.B. Mohapatra, Secretary (Retired) and Sh. T.R.Rustagi, Chief Commissioner of Customs & Central Excise (Retired) as Members. As per the terms of reference, the Committee was required to interact with the stakeholders and work out the modalities for calculation of All Industry Rates of Duty Drawback, 2005-06. In pursuance of this mandate, the Committee has had consultations with stakeholders, various administrative Ministries, Export Promotion Councils, trade bodies and individual exporters. The Committee submitted its report on 20.4.2005. Further action will be taken by the Government after examining its recommendations.